

## NATIONAL COMPANY SAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)56/ BB/2017	-	For hearing	230/ 232	Think & Learn Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. SAJI. P. JOHN

Legal Advisor to Patimus P.

2. Sinchana. M.R.

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2. Sinchana. M.R.

## ORDER

Counsel for Petitioner is present. Standing Counsel for ROC, Karnataka is present. RD has also filed his report. Prior to that ROC has filed the report. Today Counsel for Petitioner filed reply to the RD report. Standing Counsel for ROC Karnataka also requested time for making submissions. List it on 25.01.2018.

Member (T)

Member (J)